

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 10<sup>th</sup> January 2025 at 02.30 p.m. :**

### **I**

The Division Bench comprising of the of the **Hon'ble The Chief Justice (at Bombay)** and the **Hon'ble Shri. Justice M.S. Karnik** will take up **Writ Petition No. 1580 of 2024(Filing)**, for **Pronouncement of Judgment , through Video Conferencing**, as per the board notified separately.

### **II**

Soon after the Division Bench work is over, the **Hon'ble Shri. Justice M.S. Karnik** will take up the extant judicial assignment pertaining to Single Bench-I .

### **III**

Necessary arrangement for Video Conferencing is made in **Court Room No. 1** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 10.01.2025

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**